



प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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April 08, 2009

### **Certificate of Registration of M/s Avkash Holdings Private Limited - Cancelled**

The Reserve Bank of India has on January 30, 2009 cancelled the certificate of registration granted to M/s Avkash Holdings Private Limited having its registered office at Sarosh Bhavan, 16-B/1, Dr. Ambedkar Road, Pune-411001 for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**Ajit Prasad**  
Manager

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